

ITEM NOS 13 + 55

ITEM NO.13

COURT NO.17

SECTION IX-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 70795/2025

[Arising out of impugned final judgment and order dated 03-05-2024 in WP No. 4628/2016 passed by the High Court of Judicature at Bombay at Nagpur]

DR. PUNJABRAO DESHMUKH KRISHI VIDYAPEETH

Petitioner(s)

VERSUS

GAJANAN MANSARAM BORKAR & ORS.

Respondent(s)

IA No. 54662/2026 - CONDONATION OF DELAY IN FILING
IA No. 54674/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 54664/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 54671/2026 - EXEMPTION FROM FILING O.T.
IA No. 54668/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 70791/2025 (IX-A)

IA No. 58098/2026 - CONDONATION OF DELAY IN FILING
IA No. 58099/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 58101/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 58102/2026 - EXEMPTION FROM FILING O.T.
IA No. 58100/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 70796/2025 (IX-A)

IA No. 61797/2026 - CONDONATION OF DELAY IN FILING
IA No. 61805/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 61798/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 61802/2026 - EXEMPTION FROM FILING O.T.
IA No. 61800/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

ITEM NO.55

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 70800/2025

[Arising out of impugned final judgment and order dated 03-05-2024 in WP No. 3176/2016 passed by the High Court of Judicature at Bombay at Nagpur]

DR. PUNJABRAO DESHMUKH KRISHI VIDYAPEETH

Petitioner(s)

VERSUS

MAHADEO & ORS.

Respondent(s)

[TO BE TAKEN UP ALONG WITH ITEM NO.13 I.E. Diary No. 70795/2025]

IA No. 63436/2026 - CONDONATION OF DELAY IN FILING

IA No. 63440/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 63437/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 63439/2026 - EXEMPTION FROM FILING O.T.

IA No. 63438/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 70793/2025 (IX-A)

IA No. 62941/2026 - CONDONATION OF DELAY IN FILING

IA No. 62943/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 62945/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT, IA No. 62946/2026 - EXEMPTION FROM FILING O.T.

IA No. 62944/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 27-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) : Mr. Pravartak Suhas Pathak, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

As prayed for by the learned counsel appearing for the petitioner(s), post the matters on 09.03.2026.

**(NISHA KHULBEY)
COURT MASTER(SH)**

**(CHETNA BALOONI)
COURT MASTER(NSH)**